

(d) The names of the districts falling wholly or partially within the service range of the high power TV transmitters at Ahmedabad, Rajkot and Low power TV transmitter at Bhuj are given below:—

<i>TV transmitter</i>	<i>Name of the districts falling wholly or partially within its service range</i>
1. High power (10 KW) TV transmitter, Ahmedabad.	Ahmedabad, Vadodara, Gandhi Nagar, Mahesana, Sabarkantha, Surendranagar, Khera and Panchmahals.
2. High power (10 KW) TV transmitter, Rajkot.	Rajkot, Jamnagar, Surendranagar, Junagarh, Bhavnagar, and Amreli.
3. Low power (100 W) TV transmitter, Bhuj.	Small part of Kachch district.

Lok Adalats held in Orissa and Rajasthan

ber of cases pending with them as on 30 June, 1990?

5048. SHRI RAVI NARAYAN PANI: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of Lok Adalats held in Orissa and Rajasthan during the last two years; and

(b) the number of cases disposed of by these Lok Adalats and the num-

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b) On the basis of statistics provided by the Orissa and Rajasthan Legal Aid & Advice Boards, the information is as under:---

	<i>Year</i>	<i>No. of Lok Adalats held</i>	<i>No. of cases settled</i>
ORISSA	1988-89	271	77,314
	1989-90	277	77,031
RAJASTHAN	1988	3	68,601
	1989	3	16,285

Lok Adalats are not regularly constituted Law Courts. They are voluntary efforts and are organised from time to time in different parts of the country. Normally, the cases taken up at the Lok Adalats are disposed of on the same day. Such of the cases which are not settled at the Lok Adalats revert back to the concerned courts for disposal when they had been taken from Courts. Therefore, nothing remains pending in Lok Adalats.

Production of Serials for Doordarshan

5049. SHRI MANDHATA SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether some serials like 'Hum-log' and 'India Quiz', prepared in a private studio in Gurgaon, were telecast over Doordarshan;

(b) if so, whether any permission was taken from the Government and